

Ms. Purnima Jauhari, Adv.

NCTE

Mr. Gopal Singh, Adv.
Mr. Amitesh Kumar, Adv.
Mr. Ravi Kant, Adv.

I.A. 2 & 3

Mr. Vivek Sharma, Adv.
Neeraj Kr. Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(DEEPAK MANSUKHANI)
Court Master

(RENUKA SADANA)
Court Master

Books Referred:

1. 1997(7) SCC 120
2. 2004(4) SCC 513
3. 1990(1) SCC 288
4. 2006(8) SCC 42
5. NCTE Act, 1993